NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

APPLICATION FOR CERTIFIED COPY

1.	Name, Address and Contact No. of the	:		
	Applicant			
2.	Case Number	:		
3.	Date of the Order applied for	:		
4.	Particulars of the document (s)/	:		
	proceeding (s) required			
5.	Date of the presentation of application for	:	•	
	certified copy			
6.	Purpose of obtaining certified copy	:		
	(to be filled in by an Applicant who is	_		
	not party to the proceedings)			
			Signature of the applic	eant
	For of	ffice		eant
1.	For of Date of receipt of application in Section	ffice		cant
		ffice :		cant
	Date of receipt of application in Section	ffice : : : : : : : : : : : : : : : : : : :		cant
2.	Date of receipt of application in Section Total no. of pages	ffice : : : : : : : : : : : : : : : : : : :		cant
2.3.	Date of receipt of application in Section Total no. of pages Fee per page	: : : : : : : : : : : : : : : : : : :	use	cant
 3. 4. 	Date of receipt of application in Section Total no. of pages Fee per page Total fee	: : : : : : : : : : : : : : : : : : :	use	cant
 3. 4. 5. 	Date of receipt of application in Section Total no. of pages Fee per page Total fee Fees cálled for on	ffice : : : : : : : : : : : : : : : : : : :	use	cant
 3. 4. 6. 	Date of receipt of application in Section Total no. of pages Fee per page Total fee Fees cálled for on Date on which fee remitted	ffice	use	cant

ACKNOWLEDGEMENT

Name of Receiver (in Block Letters)	:	
Date	:	
Address of Receiver	:	
Contact No	:	
Signature of Receiver	:	

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